## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.119/252/HDB/2018
NAME OF THE COMPANY	MSR Housing and Resorts Private Limited
NAME OF THE PETITIONER(S)	MSR Housing and Resorts Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252 .

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Mulcota him lash	consel matricut	9542-239039	North

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## <u>ORDER</u>

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case on 23<sup>rd</sup> March 2018.

Member (T)

Member (J)

Ramu